

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 651/2018  
O.A. No. 2864/2017

The 25<sup>th</sup> day of October, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Mrs. Ravita Rathee,  
W/o Shri H.C. Bhartiya,  
Group 'B', Teacher Primary,  
Age 37 years,  
H.No.52, Mangesh Pur,  
Delhi-110039. .. Petitioner

(By Advocate: Shri Rahul Kumar for Shri Randhir Kumar)

Versus

1. Ms. Geetanjali Gupta,  
Chairman,  
Delhi Subordinate Services Selection Board,  
F-18, Institutional Area,  
Karkardooma, Delhi-110092.
2. Shri Sandeep Kumar,  
Secretary,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Delhi Secretariat, I.P. Estate,  
New Delhi. .. Respondents
3. Shri Puneet Goel,  
Commissioner,  
South Delhi Municipal Corporation,  
9<sup>th</sup> Floor, Civic Centre,  
Minto Road, New Delhi-2.

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the petitioner.

2. The instant CP is filed alleging violation of the interim orders of this Tribunal dated 24.09.2018 in O.A. 2864/2018 (Ravita Rathee vs. Govt. of NCTD).

3. It is the case of the applicant that the respondents have not complied with the said order and not issued the admit card to her for the examination, which is scheduled to be held on 28.10.2018.

4. We do not see any contempt as on today, as the exam is scheduled to be held on 28.10.2018, even as per the applicant herself. Accordingly, the CP is dismissed. No order as to costs.

**(A.K. BISHNOI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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